dated 6th May, 2009 has directed the Government to provide a copy of the report of National Commission for Religious and Linguistic Minorities to an applicant under the Right to Information Act.

(b) The Ministry of Minority Affairs has requested the Central Information Commission (CIC) to review and modify the decision dated 06-05-2009 by a larger bench and, *Inter alia*, not allow a copy of the said Report to the applicant under the Right to Information Act.

Muslims in Government Services

3270. DR. EJAZ ALI: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether it is a fact that minorities, especially Dalit Muslims, are less represented in Central Government Services;
 - (b) if so, the details of representation of Muslims in different Central Government Services;
- (c) whether Government intends to augment representation of Muslims, especially dalit Muslims; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b) Government does not maintain statistics of employment of Muslims in the Central Government Services.

The guidelines issued by Department of Personnel and Training (DOPT) on 8th January, 2007 include instructions for monitoring the progress in recruitment of minorities in all Ministries/Departments, public sector enterprises, public sector banks and financial institutions. The data is not collected minority community-wise or service-wise by the DOPT, but for the five minority communities as a whole. The number of persons belonging to the minority communities recruited during the last three years in the various Ministries/departments and their organisations are given below.

2006-07	2007-08	2008-09
Minorities recruited in	Minorities recruited in	Minorities recruited in
respect of 70 Ministries/	respect of 61 Ministries/	respect of 32 Ministries/
Departments	Departments	Departments
12,182	12 , 195	4,479

(c) and (d) The Prime Minister's New 15 Point Programme for the Welfare of Minorities provides for giving special consideration to minority communities in recruitment of police personnel, Central police forces, railways, nationalized banks and public sector enterprises and for this purpose, the composition of selection committees should be representative. In pursuance of this, the Department of Personnel and Training (DOPT) has issued Office Memorandum on 8th January, 2007. The salient features of this Office Memorandum are as follows:-

- (i) The composition of Selection Committees should be representative. It should be mandatory to have one member belonging to Scheduled Caste/Scheduled Tribe and one member belong to minority community in Selection Boards/Committees for making recruitment to 10 or more vacancies.
- (ii) Where the number of vacancies against which selection is to be made is less than 10, efforts should be made to have the Scheduled Caste/Tribe officer and a Minority community officer included in such Committees/Boards.
- (iii) Wide publicity should be given to all appointments in Government, public sector enterprises and public sector banks and financial institutions. Advertisements should be issued in the language(s) spoken by a large number of people of the State/UTs, apart from English and Hindi. Further, for Group C and D level posts, having only basic qualifying requirements, information about vacancies for recruitment should also be disseminated through schools and colleges in that area, in addition to normal channels.
- (iv) Where there is concentration of minority community population in local areas, the vacancy circular in local language may be distributed in those areas by suitable arrangements.

In addition to the Office Memorandum of Department of Personnel and Training (DOPT) dated 8th January, 2007 for giving special consideration to minorities in recruitment, as envisaged in the Prime Minister's New 15 Point Programme for the Welfare of Minorities and also one of the decisions of the Government on the follow- up action on the recommendations of the Sachar Committee, three scholarship schemes and a coaching and allied scheme have been introduced exclusively for students from the minority communities. These schemes would enable students from the minority communities to pursue education starting from the primary level to higher education, including technical and professional courses and provide coaching for employment in jobs in the Government and private sector enabling them to compete effectively.

New and renewable energy generation in Punjab

3271. SHRI VARINDER SINGH BAJWA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the quantum of energy generated in Punjab through new and renewable energy sources during the last three years, ending 31 December, 2008, and how that compares to Government's expectations;
- (b) the energy likely to be generated during 2009 and 2010 in the State through these means; and
- (c) the specific steps proposed to make this programme popular among the masses?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Around 1693.15 million units have been generated through renewable energy